

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1492
ANSWERED ON:18.11.2010
CONSTRUCTION OF HANGERS
Sarvey Shri Sathyanarayana

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there are many demands from the States for construction of new Hangars for parking State Government Helicopters;
- (b) if so, the details thereof, State-wise;
- (c) the action taken by the Government so far on each proposal; and
- (d) if not, the time by which action will be taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b) & (c) No such request from the State Governments is pending with Airports Authority of India (AAI). However, the State Government of Tamil Nadu had requested to allot 25000 sq.ft. of land on lease basis or on outright purchase to park the State Government's aircraft / helicopter. It was informed to the State Government that the allotment of the land as requested would be subject to allotment of Defence land to AAI.

(d) Does not arise.